NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

36. IA 2139/2022
IN
C.P. (IB)/778(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: M/S Wellcome Steel
Through Sole Proprietor
Mr. Abdul Hafiz Murtaza Hussain Khan
Vs.
Kavish International Trading Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Harish A Khan, Ld. Counsel for the Applicant present.
2. **IA 2139/2022**: This is an Application filed by the Applicant for early hearing of the matter, the same is **disposed of**.
3. Post this matter for final hearing on **05.12.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/